

Minutes of EFC meeting No. 2 of AM/18 held on 18.05.2017 for import of restricted items

Meeting No. 02 of AM-18 of EXIM Facilitation Committee (EFC) was held on 18.05.2017 at 11:00 a.m. in Room No. 108, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri J.K. Singh, Under Secretary, Min. of P&NG
- (ii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (iii) Shri S.P. Roy, Jt. DGFT
- (iv) Shri Rajesh Malhotra, Dy.DGFT
- (v) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 202. The Committee approved 25 cases, closed 2 cases & deferred 175 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under D/o Food & PD and M/o P&NG where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.

Sl. No	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (AHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF&CC(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
4.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm. Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17
5.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from D/o AHD&F on 17.08.16
6.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
7.	M/s. Dhritiman Datta, Kolkata	07.09.16	2850 nos of Live Birds	0.91	Comments sought from

	01/53/8/631/AM17/D-10/IC				MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
8.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
9.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos. of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
10.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 07.04.17 has sought information from the firm.
11.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos of Live birds- Cockatiel & 06 Nos of Live Birds-Parakeet	.15	Approved as recommended by MoEF&CC vide OM No. 3-02/2017/WL dated 12.05.2017 and D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016
RA Ahmedabad may issue the import authorization to the applicant for import of 10 Nos of Live birds (Cockatiel-04 & - Parakeet-06) from USA for a CIF value of Rs. 15,525/- (USD 230) for personal use subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-106/2016 (NF-T) dated 13.12.2016 & MoEF&CC OM No. 3-02/2017/WL dated 12.05.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
12.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
13.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1no. of Umbrella Cockatoo (Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon (Amazon aestiva)	.52	Recommended by AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC on 16.12.16
14.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuaris bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
15.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17
16.	M/s United Racing & Bloodstock Breeders Ltd.,	15.12.16	1 no. of Stallion	670	Approved as recommended by D/o AHD&F vide OM No.

	Bangalore 01/53/8/1032/AM17/U-5/IC				110-102/2016 (NF-T) dated 20.04.2017
RA Bangalore may issue the import authorization to the applicant for import of One Number of Stallion from UK/USA/Canada / Ireland / Australia for a CIF value of Rs.670,00,000/- (Euro 1,000,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-102/2016 (NF-T) dated 20.04.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
17.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.2017
18.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	200nos Laboratory Mouse Frozen Embryos (Mus Musculus) in cryo vials & 200nos of Laboratory Mice (Mus Musculus)	10.23	Comments sought from D/o AHD&F on 24.1.2017
19.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm. D/o AHD&F vide OM dated 03.04.17 has sought some additional information from the firm.
20.	M/s. A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs of Pygmy Horse Shetland Pony & 5nos of Pygmy Horse Pella Bella Pony	15	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm
21.	M/s. Bhagyalaxmi Dairy Farms P. Ltd. , Pune 01/53/162/Misc./AM17/B-21/IC	10.01.17	12000 nos of HF Conventional Semen & 3000nos of HF Sexed Semen	76.59	Approved as recommended by D/o AHD&F vide their O.M. No.110-114/2017(NF-T) dated 18.5.2017.
RA Pune may issue the import authorization to the applicant for import of 3,000 Nos. of HF Conventional Semen and 3000 Nos. of HF Sexed Semen (as detailed in the D/o AHD&F OM No.110-114/2017(NF-T) dated 18.5.2017) from Canada for a proportionate CIF value subject to the actual user condition besides other conditions mentioned in the DAHD&F O.M. No. 110-114/2017(NF-T) dated 18.5.2017. The enclosures will be sent by e-mail to the applicant and RA Pune					
22.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
23.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.2017
24.	M/s 515 Aqua Life India, Dongri 01/53/8/1302/AM17/A-69/IC	22.02.17	692000 nos. of Ornamental Fish	95.88	Comments sought from D/o AHD&F on 27.2.2017
25.	M/s Dolphin Aquarium, Kolkata 01/53/8/1310/AM17/D-20/IC	22.02.17	118500 Pcs. of Ornamental Fish	28.23	The Committee decided to close the case as D/o AHD&F vide OM dated 17.03.2017 has informed that the firm may be

					required to submit their application to DGFT as per the protocol.
26.	M/s Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	10 nos of Live mice 95 Male & 5 Female	2.70	Comments sought from D/o AHD&F on 21.3.2017
27.	M/s Ocean World, Mumbai 01/53/8/1450/AM17/O-11/IC	21.03.17	3991000 nos. of ornamental Fish	Rs.7,34 5,000	Comments sought from D/o AHD&F on 21.3.2017
28.	M/s Rajiv Gandhi Centre For Biotechnology, Thiruvananthapuram 01/53/8/1447/AM17/R-43/IC	21.03.17	120 nos. of Mice 64 nos. of Mice	23.44	Approved as recommended by D/o AHD&F conveyed vide OM No. OM No 110-105/2016(NF-T) dated 12.5.2017.
RA Secunderabad may issue the import authorization to the applicant for import of 120 Nos. of Mice from USA for R&D purpose for a CIF value of Rs.1902,806.7 (US\$28,400.10) subject to the actual user condition besides other conditions mentioned in the DAHD&F O.M. No. 102-105/2016-(NF-T) dated 12.05.2017. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
29.	M/s Pet Fish, Chennai 01/53/8/1442/AM17/P-31/IC	17.03.17	148600 nos. of Ornamental Fish	45.00	Comments sought from D/o AHD&F on 21.3.2017
30.	M/s Advinus Therapeutics Ltd. Bangalore 01/53/8/1442/AM17/A-79/IC	29.03.17	10 nos. of Minipigs	24.75	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF-T) dated 26.04.2017
RA Bangalore may issue the import authorization to the applicant for import of 10 (Ten) No. of Minipigs from GCA for a CIF value of Rs.24,75,000/- (Euro 33,000) for R&D purpose subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 26.04.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
31.	M/s National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	Comments sought from D/o AHD&F on 8.5.17
32.	M/s Enmily Cohen Florida, USA 01/53/162/MISC/AM18/E-1/IC	19.4.17	1 no of Cat, Sir Lancot Male Gray	nil	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016- (NF-T) dated 09.05.2017
CLA, New Delhi may issue the import authorization to the applicant for import of 1 (one) No. of Male Cat, Colour- Gray from USA for a CIF value of Nil subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-104/2016 (NF-T) dated 9.5.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA. The cat will be taken back at the time of return to USA by the applicant					
33.	M/s Chiron Behring Vaccines Pvt. Ltd. , Mumbai 01/53/8/0118/AM18/C-2/IC	27.4.17	1000000 SPF Eggs	861.93	Comments sought from D/o AHD&F on 8.5.17
34.	M/s Syngene International Ltd. , Bangalore 01/53/8/0031/AM18/S-3/IC	12.4.17	Import of Items as per ANF-2M	182.51	Comments sought from D/o AHD&F on 5.5.17
35.	M/s Sun Pharma Advance Research Co. Ltd. , Baroda 01/53/8/0044/AM18/S-4/IC	18.4.17	Import of Mice & Rat as per ANF-2M	317.78	Approved as recommended by D/o AHD&F conveyed vide OM No. OM No.110-105/2016(NF-T) dated 12.5.2017.
RA Mumbai may issue the import authorization to the applicant for import of 1420 Nos. of Rats & 1600 Nos. of Mice (as detailed in the D/o AHD&F OM No. 110-105/2016(NF-T) dated 12.5.2017) from USA, Netherlands, UK, Germany & France for R&D purpose for a CIF value of Rs.3,17,78,349.35 (US\$480,035.49) subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016(NF-T) dated 12.5.2017. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
36.	M/s Gee Stud Farm Pvt. Ltd. ,	18.4.17	3 Broodmares	40.80	Approved as recommended

	New Delhi 01/53/8/0045/AM18/G-5/IC				by D/o AHD&F vide OM No. 110-102/2016/NF-T dated 12.05.2017
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Broodmares from UK/USA/ Canada/Ireland for a CIF value of Rs.40,80,000 (US\$ 60,000) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016/NF-T dated 12.05.2017 as well as actual user condition besides usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
37.	M/s Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.4.17	1 Pet Dog	Nil	Comments sought from D/o AHD&F on 9.5.17
38.	M/s Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	5.4.17	4 nos of Kangal Puppies	1.12	Comments sought from D/o AHD&F on 26.4.17
39.	M/s Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4nos of Grant Zebras	--	Comments sought from D/o AHD&F on 12.5.17
40.	M/s Dr. Jamuna R. Subramaniam, , Shri Ramachandra University, Chennai 01/53/8/162/MISC/AM18/D-5/IC	5.5.17	10 Nos of mice as per ANF-2M	1.6	Comments sought from D/o AHD&F on 12.5.17
41.	M/s Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs Goats	.50	Comments sought from D/o AHD&F on 12.5.17
42.	M/s Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs Goats	2.0	Comments sought from D/o AHD&F on 12.5.17
43.	M/s Anasuya Dansana , Orissa 01/53/162/MISC/AM18/D-7/IC	8.5.17	1 no of Pet Cat (RUS)	0	Comments sought from D/o AHD&F on 12.5.17
44.	M/s Indian Institute of Science Education & Research, Mohali 01/53/8/177/AM18/I-2/IC	4.5.17	36 Nos. of Laboratory animals as Per List in ANF-2M	4.79	Comments sought from D/o AHD&F on 12.5.17
45.	M/s Bloo Aqua Studio Bangalore 01/53/8/1493/AM17/B-32/IC	3.4.17	291500 no of Ornamental Fish	35.1	Approved as recommended by D/o AHD&F vide letter No. 35029/8/2014-Fy(Trade) dated 27.02.2017
RA Bangalore may issue the import authorization to the applicant for import of Ornamental fishes from China, Indonesia, Israel, Malaysia, Maldives, Mauritius, Philippines, Sri Lanka, Siongapore, Thailand, Taiwan, USA and Vietnam (as detailed in the D/o AHD&F OM No. 35029/8/2014-Fy (Trade) dated 27.02.17 for a CIF value of Rs.35,15,056.50 (US\$51,692) subject to the condition mentioned in the guidelines for import of ornamental fish and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
46.	Fortune Associates, Hyderabad 01/53/8/1466F-15/AM17/IC	22.3.2017	5 Nos. Shetland Pony (Eqquas Caballus) and 40 Pairs of European Rabbit	4.02	Approved as recommended by D/o AHD&F vide O.M. No.110-102/2016(NF-T) dated 26.4.2017.
RA Hyderabad may issue the import authorization to the applicant for import of 05 Pairs of Shetland Poly & 40 Pairs of European Rabbit Mixed from Belgium for a CIF value of Rs.4,02,000/- (US\$6000) subject to the condition mentioned in the D/o AHD&F OM No.110-102/2016(NF-T) dated 26.4.2017. The enclosures will be sent by e-mail to the applicant and RA.					
47.	Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish Feed	0.0001	Comments sought from D/o AHD&F vide OM dated 15.05.2017
48.	Nootan Fish Company, Bijnor	27.04.17	100 Nos. of Live Fish Koi	2.00	Comments sought from D/o AHD&F vide OM dated 15.05.2017

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)						
49.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed in 72 nd meeting of Expert Committee and recommended site visit of both the units in the current year Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16	
50.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.	
51.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.	
52.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017	
53.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails	2144.00	Comments sought from MOEF & CC on 31.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DIPP vide OM dated 09.03.17 has sought information from the firm.	
54.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 and 11.04.2017 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17	
55.	M/s. Simar Port Pvt. Ltd. , Mumbai	23.1.17	5000,000 MTs of Stone Boulders Weighing Not	4760	Comments sought from Ministry of Mines on	

	01/53/8/1192/AM17/S-70/IC		more than 8.0 MTs each		27.01.17 DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given their NOC subject to NOC from Ministry of Shipping. Comments sought from Ministry of Shipping on 03.03.17.
56.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1176 /AM17/P-27/IC	30.01.2017	10000 Mt of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	Rs.57,8 3,40,00 0	Comments sought from MoEF on 15.02.2017 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm.
57.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.2017	7500 MTs of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	Rs.43,3 7,55,00 0	Recommended by MOEF vide OM No.23-213/2012-HSMD dated 8.5.2017. DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm
58.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	Rs.8,33 0,000	DIPP vide O.M. No.9/15/2017-TSW/70 dated 17.5.2017 has recommended 1948 MTs. Comments awaited from MoEF since 09.03.2017.
59.	M/s. Satyam Rubber Co.Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Comments sought from MoEF on 15.03.2017 DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm.
60.	M/s. Ambuja Cement, Somnath 01/53/8/1444/AM17/A-78/IC	20.03.17	40000 MTs of Tyre Chips (Tyre Derived Fuel / Shredded Tyre)	1072.0	Approved as recommended by DIPP vide OM No. 9/21/2017-TSW/48 dated 06.04.17 and MoEF&CC vide OM No. 23-12/20009-HSMD dated 17.12.2014 (confirmation received from MoEF&CC on 17.05.17)
RA Rajkot may issue the import authorization to the applicant for import of 40,000 MTs of Tyre chips (Tyre Derived Fuel/Shredded Tyres) from GCA for a CIF value Rs. 10,72,00,000 /- (US\$16,00,000) from GCA subject to the conditions mentioned in MOEF&CC OM No. 23-12/20009-HSMD dated 17.12.2014 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
61.	M/s. ISGEC Hitachi Zosen Ltd., Noida 01/53/8/1428/AM17/I-47/IC	15.03.17	64 Nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.03.2017 has sought information from the firm.
62.	M/s Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Comments sought from MoEF&CC on 20.03.2017 Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.
63.	M/s. Diach Chemical & Pigments Pvt. Ltd., Howrah 01/53/8/117/AM18/D-4/IC	27.4.17	500 MTs of Lead Scrap Rails As Per ISRI	450.16	DIPP vide O.M. No.9/29/2017-TSW/77 dated 22.5.2017 has sought

					information from the firm. Comments awaited from MoEF&CC since 12.5.17
64.	M/s. Bharat Electronics Ltd. , Bangaluru 01/53/8/0136/AM18/B-3/IC	28.4.17	10,000 Kgs of Chromium Powder	222.60	Comments sought from DIPP on 8.5.17
65.	M/s. Green Rubber Crumb Pvt. Ltd. , Raigad 01/53/8/113/AM18/G-6/IC	24.4.17	60,000 MTs of Old or used Tyres Scrap	3672.0	Comments sought from MoEF&CC on 26.4.17 Recommended by DIPP vide OM No. 9/27/2017-TSW/66 dated 03.05.2017
66.	M/s. Kerala Rubber & Reclaims Ltd. , Lochi 01/53/162/MISC/AM18/K-2/IC	5.5.17	1200 MT of Tyre Buffing powder & 1200 MT of used Tyre cuttings	171.9	DIPP vide O.M. No.9/30/2017-TSW/71 dated 18.5.2017 has sought information from the firm. Comments awaited from MoEF&CC since 12.5.17
67.	M/s. Sarika Industries Pvt. Ltd. , Delhi 01/53/8/202/AM18/S-10/IC	03.5.17	20,00,000 kgs of Lead Scrap	1600.0	Approved as recommended by MoEF&CC vide OM No. 23-17/2016-HSMD dated 24.01.2017 and DIPP vide Letter No.9/32/2017-TSW/75 daed 19.5.2017.
CLA New Delhi may issue the import authorization to the applicant for import of 2000 MTs of Lead Scrap (ISRI Code Radio, Rakes, Rents, Relays, Ropes, Rails and Racks) from GCA for a CIF value Rs.1,60,000,000/- (US\$ 24,61,538.46) from GCA subject to the conditions mentioned in MOEF&CC O.M. No. OM No. 23-17/2016-HSMD dated 24.01.2017 and subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-3 Ministry of Steel					
68.	M/s. Bansal Brothers , Bhilai 01/53/8/979/AM17/B-19/IC	07.12.16	20 M.T. of Niobium Concentrate	68	Deferred for want of comments from D/o Atomic Energy on 29.01.17.
69.	M/s. Bihar Foundry & Casting Ltd., Ranchi 01/53/162/MISC/AM17/B-31/IC	14.3.17	50,000 MTs of Ferro Manganese Slag	2137.5	Recommended by M/o Steel vide OM No. 17(2)/2016-RM-I dated 16.05.2017, subject to certain conditions. The committee decided to examine the case on file.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
70.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
71.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
72.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
73.	M/s. Globe Products, Jamnagar	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016

	01/53/8/42/AM-17/G-3/IC				Comments awaited from MoEF&CC.
74.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
75.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
76.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments awaited from MoEF&CC and D&PC.
77.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16. MoEF&CC vide OM dated 31.03.17.
78.	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
79.	M/s. Shree Cement Ltd., Ajmer 01/53/8/1485/AM17/S-111/IC	29.3.17	500 Tons of Solid Recovered Fuel (SRF) – Allied Industrial/Commercial Waste	6.86	Comments sought from D/o C&PC and MoEF&CC on 7.04.2017
80.	M/s MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF on 8.03.17
81.	M/s Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF on 29.03.17
82.	M/s RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial Reject of PVC Films	167.5	Comments sought from D/o C&PC and MoEF on 29 .03.17

Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)

83.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Recommended for 5775 Nos. by MoEF&CC vide OM No. 23-161/2016-HSMD dated 18.01.17. Deity vide letter dated 10.10.2016 has sought information from the firm.
84.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Deity vide Letter No. 16(19)2016-IPHW dated 29.12.16 has sought information from the firm.

					Deity vide Letter No. 16(19)2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
85.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. Deity vide Letter No. 16(17)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. Comments sought from MoEF&CC vide OM dated 05.12.16.
86.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm. Deity vide Letter No. 16(18)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
87.	M/s SQ World Ltd., Hyderabad 01/53/162/MISC/AM17/S-110/IC	23.03.17	13 Lakh units (for application Notionally 500 Units) for used Laptop & Peripherals & Spare	25.0	Comments sought from Deity & MoEF on 30.03.17
88.	M/s Dell International Services India Pvt. Ltd. , Bangalore 01/53/8/154/AM18/D-6/IC	2.5.17	Used computer parts (As per ANF 2M)	4148.6	Comments sought from Deity on 9.5.17
89.	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
90.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought information from the firm.
91.	M/s. Industrial Atomizer Co. Mumbai 01/53/8/1267/AM16/I-43/IC	--	80 MTs of 1-1-Dichloro-1-Fluroethane (HCFC-141B)	235.20	Approved as recommended by MOEFCC(OC) vide their O.M .No.11/2/2017-OC dated 22.5.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 80 MTs of HCFC 141 B, from China for a CIF value of Rs.2,35,20,000/- (US\$3,36,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by Email to RA and the firm.					
92.	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLORO-	53.60	Comments sought from MoEF&CC on 3.4.17

			1FLUOROETHANE)		
93.	M/s Piramal Enterprises Ltd. , Telengana 01/53/8/1370/AM17/P-29/IC	01.03.17	108 MTs of TFEC(HCFC R133A)	335.34	Approved as recommended by MOEF&CC(OC) vide OM No.11/2/2017-OC dated 22.5.2017.
VSEZ, Hyderabad may issue the import authorization to the applicant for import of 108 MTs of TFEC (HCFC R 133A) from China for a CIF value of Rs.3,35,34,000/- (US\$486,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by Email to VSEZ and the firm.					
94.	M/s Ceasefire industries Pvt. Ltd. Pune 01/53/8/193/AM18/C-3/IC	8.5.17	50,000 Kgs of Dichlorotrifluoroetha ne (HCFC-123)	326.40	Comments sought from MoEf&CC on 9.5.17
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
95.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
96.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3- 44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
97.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
98.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&C&PC on 06.12.2016
99.	M/s Dr. T. Prabhakar Chowdary, Hyderabad 01/53/8/1132/AM17/T-30/IC	10.01.17	21nos of Taxidermy Animal Mount	1.87	MoEF&CC vide letter dated 27.03.2017 has sought information from Wildlife Institute of India, Dehradun.
100.	M/s. Dr. T. Aditya Chowdary, Hyderabad 01/53/8/1118/AM17/T-28/IC	06.01.17	21nos of Taxidermy Animal Mount	2.98	Comments sought form MOEF(WL) on 13.01.2017
101.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.17	23 nos of Taxidermy Animal Mounts	2.70	MOEF&CC vide letter dated 27.03.2017 has sought information from Wildlife Institute of India, Dehradun.
102.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22nos of Taxidermy Animal Mounts	2.79	Comments sought from MOEF(WL) 9.2.2017
103.	M/s. G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23nos of Hunted Animal Trophies	2	Comments sought from MOEF(WL) 9.2.2017. MoEF&CC (WL) vide letter dated 19.04.2017 has sought information from Wildlife Institute of India, Dehradun
104.	M/s. K.R. Suresh Reddy, Hyderabad 01/53/8/1286/AM17/K-24/IC	16.02.17	21nos of Taxidermy Animal Mounts	1.99	Comments sought from MoEF(WL) as on 17.02.2017.
105.	M/s Sruthi Ramesh, Kannur 01/53/8/1479/AM17/S-109/IC	27.3.17	1 no of African Grey parrot	00.10	Comments sought from MoEF&CC on 29.3.2017 Recommended by D/o AHD&F vide OM No. 110- 106 (NF-T) dated 26.04.2017

106.	M/s Hi-Tech Advance Products, Indore 01/53/8/00003/AM18/H-1/IC	5.04.17	Veterinary Equipment/Tranquilizer Equipment / Co2 Injection Rifle & Accessories	11.24	Approved as recommended by MoEF&CC(WL) vide OM No. 3-27/2017/WL dated 25.04.2017
RA Indore may issue the import authorization to the applicant for import of 7 (seven) sets of Veterinary equipment/tranquilizer equipment (as per quantity and description mentioned in MoEF&CC OM No. 3-27/2017/WL dated 25.04.2017) from Denmark for a CIF value of Rs. 11,24,716/- (Euro 15774.42) subject to the conditions mentioned in the MoEF&CC OM No. 3-27/2017/WL dated 25.04.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
107.	M/s. A&S Creations, New Delhi 01/53/8/0120/AM18/A-4/IC	27.4.17	20nos of GPS Plus 3 Coller Trabsreceiver	38.76	Comments sought from MoEF&CC (WL) as on 5.5.17
108.	M/s A&S Creations, New Delhi 01/53/8/0036/AM18/A-3/IC	12.4.17	05 Nos of Night Vision Binocular Tracker 3x42 & 3 Nos of Night Vision Binocular Tracker 3.5x40 as per ANF-2M	201917	Comments sought from MoEF&CC (WL) As on 26.4.17
PART- 9 D/o Heavy Industry					
109.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	As suggested by DHI, comments sought from D/o Electronics & Information Technology on 9.5.17
110.	M/s.Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	Comments sought from D/o Heavy Industries on 23.03.2017
Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division					
111.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
112.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
113.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
114.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
115.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security

					agencies.
116.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide U.O dated 15.03.2017 has sought information from the security agencies.
117.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.
118.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
119.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
120.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
121.	M/s. National Security Guard, New Delhi 01/53/8/1058/AM17/N-27/IC	30.12.16	12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag N508 15.0g/231gr naturalis Patruuna Ammunition	444.72	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I-612 dated 26.04.2017
RA CLA, New Delhi may issue the import authorization to the applicant for import of 12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag N508 15.0g/231gr naturalis Patruuna Ammunition from Germany for a CIF value of Rs. 44,72,893/- (euro 60,718.80) subject to actual user condition beside other usual conditions of import authorization.					
122.	M/s Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
123.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
124.	M/s. National Security Guard, New Delhi 01/53/8/1300/AM17/N-32/IC	21.02.17	350 nos of Barrel with receiver assembly for SMG MP5	178.59	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov-I-612 dated 26.04.2017
RA CLA, New Delhi may issue the import authorization to the applicant for import of 350 Nos. Barrel with receiver assembly for SMG from Germany for a CIF value of Rs. 178,59,050/- (Euro 241,850) subject to actual user condition beside other usual conditions of import authorization.					
125.	M/s National Security Guard, New Delhi 01/53/8/1325/AM17/N-34/IC	23.02.17	6nos of Sub Machine Gun MP9(9x19MM)	14.79	Comments sought for MHA 7.3.2017.
126.	M/s National Security Guard, New Delhi 01/53/8/1324/AM17/N-33/IC	23.02.17	6 sets of wireless Spy Camera with Transmission Systems (Multiple camera Systems with one control systems)	358.58	MHA vide letter No. IV-20011/02/2017-Prov-I-403 dated 15.03.17 has sought information from the applicant.
127.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the

					firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
128.	M/s Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Marker"	505.08	Comments sought from MHA on 22.3.2017
129.	M/s National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
130.	M/s National Security Guard, New Delhi 01/53/8/196/AM18/N-7/IC	5.5.17	2 sets of Wireless Spy Camera with Transmission System	114.0	Comments sought from MHA on 15.5.17
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
131.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
132.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
133.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
134.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
135.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought from MHA 11.11.2016
136.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought from MHA 06.01.2017

137.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.2017
138.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought from MHA 27.1.2017.
139.	M/s Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	Comments sought for MHA 8.3.2017
140.	M/s Gujarat Forensic Science University, Gandhinagar, Gujarat 01/53/8/1379/AM17/G-30/IC	6.3.17	1 set of Spare & Barrels for Ballistic Research Centre	7.70	Comments sought for MHA 22.3.2017
141.	M/s Narendra Explosives Ltd., New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.17	Import of Arms & Ammunition	5.25	Comments sought from MHA 5.5.17
Part-11 Defence Research & Development Organisation (DRDO)					
142.	M/s Tata Power Company Ltd., Mumbai 01/53/8/134/AM18/T-6/IC	28.4.17	Import of Items as Per ANF-2M	37.9	Comments sought from DRDO on 12.5.17
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
143.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M-35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	100.60	Approved as recommended by M/o P & NG vide O.M. no. P-19011/14/2016-Sup. Dated 18.5.2017, subject to further approval from competent authority.
144.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 29.03.17 has sought information from the firm.
145.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1061/AM17/C-23/IC	19.11.2016	4150 Diesel, EN 590, Arctic Tab 2b C1.4	13.81	Approved as recommended by M/o P & NG vide O.M. no. P-19011/18/2015-Sup. Dated 18.5.2017, subject to further approval from competent authority.
146.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC	02.01.17	4150 Kgs of Diesel, EN 590, Arctic Tab.2b.C1.4	13.81	Approved as recommended by M/o P & NG vide O.M. no. P-19011/34/2016-Sup. Dated 18.5.2017, subject to further approval from competent authority.
147.	M/s. JCB India Ltd., New Delhi 01/53/8/1050/AM17/J-23/IC	26.12.16	40,000 kgs of Diesel Fuel EN 590, ARCTIC TAB 2B C1.4	240.24	Approved as recommended by M/o P & NG vide O.M. no. P-19011/35/2015-Sup. Dated 18.5.2017, subject to further approval from competent authority.

148.	M/s. Fiat India Automobiles Pvt. Ltd., Ranjangaon 01/53/8/939/AM17/F-9/IC	06.12.16	5,00,000 Litres of Diesel & 5,00,000 Litres of Gasoline	2055.81	Approved as recommended by M/o P & NG vide O.M. no. P-19011/4/2016-Sup. Dated 18.5.2017, subject to further approval from competent authority.
149.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o PNG vide OM dated 19.01.17 has sought information from the firm. Reminder has also been received vide OM dated 21.04.17.
150.	M/s. Simpson & Co. Ltd., 01/53/8/1288/AM17/S-98/IC	15.2.17	27360 kgs of diesel-EN590 Cetane MAX.51	Rs.5015498	M/o PNG vide OM dated 24.03.2017 has sought information from the firm
151.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from P&NG on 15.3.17
152.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of IsoparH Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from P&NG on 15.3.17
153.	M/s. Ford India Pvt. Ltd., Chengalpattu 01/53/8/00141/AM17/F-14/IC	06.3.17	18000 Kgs of XE-M4CX757-B7-B (EURO-VI-Diesel)	34.16	Approved as recommended by M/o P & NG vide O.M. no. P-19011/8/2016-Sup. Dated 19.5.2017, subject to further approval from competent authority.
154.	M/s Total India Pvt. Ltd. Mumbai 01/53/162/00053/AM17/T-40/IC	28.2.17	Spirdane D40 12000 Kg; Spirdane D 60, 40000kg; Spirdane D60L-Drum, 14000kg and Spirdane L1, 20000kg	107.5	M/o PNG vide OM dated 20.04.2017 has sought information from the firm.
155.	M/s Reliance Industries Ltd. , Mumbai 01/53/8/194/AM18/R-2/IC	8.5.17	2000 Mt of Granulated Seed Sludge	409.7	Comments sought from P&NG & DIPP as on 9.5.17
Part-13 Department of Telecommunications (DoT)					
156.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
157.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Department of Telecommunication vide letter No. R-11020/06/2015-PP dated 25.04.2017 has advised that the firm may be advised to approach Regional Licensing Office (RLO), WPC Wing Mumbai for grant of import license.
158.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.

159.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from D/o Telecommunication on 15.12.2016
160.	M/s L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought for D/o Telecommunication 27.2.2017
161.	M/s Morumugao Port Trust, Goa 01/53/8/1353/AM17/M- 43/IC	28.2.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought for D/o Telecommunication 15.3.2017
162.	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from D/o Telecommunication on 26.4.17
Part-15 Directorate General of Civil Aviation (DGCA)					
163.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
164.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
165.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm
166.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
167.	M/s Larsen & Toubro Ltd. , Mumbai 01/53/8/162/61/AM17/L- 15/IC	15.3.17	1no. of Aircraft :Embrare EMB-135BJ (Legacy 650)	14871.9	Comments sought from DGCA on 20.3.2017
168.	Air Services India, New Delhi 01/53/8/1179/AM17/A- 65/IC	17.01.17	1 No. of UAS	30.93	DGCA vide U.O. No. 05- 13/2014-AED-Vol Pt dated 15.05.2017 that vide letter No. 05-13/2014-AED Vol. III dt. 24-5-2016 has issued one time "no- objection" to Gas Authority of India Limited (GAIL) for Surveillances by Unmanned Aircraft System (UAS) to operate UAS (pilot project) Surveillance of ROU of Gail owned GREP & VDPL pipeline at district of Shivpuri, Morena, Dholpur and Agra using the services of M/s Air Services India. The committee decided to

					process the case on file.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
169.	M/s Weather Ford Oil Tool M.E Ltd. , Mumbai 01/53/8/00001/AM18/W-1/IC	03.4.17	Explosives	6596.86	Approved as recommended by PESO vide letter NO. E-25(38)104/2016 dated 28.04.2017
RA Secunderabad may issue the import authorization to the applicant for import of Explosives (as detailed in ANF2M) from Germany & USA for a CIF value of Rs. 659686951.92 (US\$10028685.80) for carrying out oil exploration and performance of oil well, subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
170.	M/s. Ideal Detonators Pvt. Ltd. , Secunderabad 01/53/8/1317/AM17/I-44/IC	23.2.17	10,000,000 meter of Plastic Shock Tube Rioline	4.12	Approved as recommended by PESO vide letter No. E-25(38)132/2017 dated 18.04.2017
RA Secunderabad may issue the import authorization to the applicant for import of 10,00,000 (ten lakh) meters of Plastic Shock Tube Rioline from Russia for a CIF value of Rs. 2,82,69,950/- (US\$ 412,700) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Secunderabad.					
171.	M/s Safe Green Mining Technology Pvt. Ltd., New Delhi 01/53/8/0210/AM18/S-11/IC	11.5.17	1506 Pcs of Autostem Generation III Safety Cartridges As per ANF-2M	8.60	Approved as recommended by PESO vide Letter No. E-25(38)132/2016 dated 19.5.2017
CLA New Delhi may issue the import authorization to the applicant for import of 1056 No. of Auto Stem Cartridge from Africa for a CIF value of Rs. 8,60,500,00/- (USD 12655) subject to the condition mentioned in PESO letter No. E-25(38)132/2016 dated 19.5.2017 besides other usual condition of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-19-PHARMA					
172.	M/s Industrial Metal Powders(I) Pvt. Ltd. , Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8nos of TI MGI Titanium Powder 5Kg. Part No. A-5983-0300	13.55	D/o Pharma vide letter dated 16.02.2017 has sought information from the firm. The reply received from the firm has been forwarded to D/o Pharma on 05.05.17.
D/o Food & PD					
173.	M/s Chenab Impex Pvt. Ltd. , Mumbai 01/53/8/0061/AM18/C-1/IC	20.4.17	4000 kgs of Italian Rice	11.0	The committee decided to approve the case subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of Import into India) Order, 2003. The approval is subject to further approval by the competent authority under para 2.20(c) of FTP 2015-20.
PART-21 Miscellaneous					
174.	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.

175.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
176.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	The committee decided to close the case as comments are not forthcoming from Department of Biotechnology.
177.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
178.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
179.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
180.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	The Committee decided that the applicant may submit original NOC of AERB before the case is considered
181.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	The Committee decided that the applicant may submit original NOC of AERB before the case is considered
182.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
183.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017
184.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. Application has been forwarded to Entomology Department of Agriculture.
185.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
186.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
187.	M/s Naini Tissues Ltd.,	6.3.17	1 no of Radiation source	15.48	The firm has enclosed the

	Kashipur, UK 01/53/8/1384/AM17/N-36/IC		for IQ Total Ash		copy of NOC of AREB vide case file no. UK-32253-INST dt.20.11.16. The committee decided to seek original NOC with hologram of AERB from the firm.
188.	M/s Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17
189.	ACB India Limited, Gurugram 01/53/8/139/AM18/A-5/IC	28.4.2017	10 Radioisotope and 1 Online Density Meter	26.34	The firm has enclosed the copy of AERB Document No.16-NGPROC-152554, 152555, 152556, 152557, 152558, 152559 dated 28.12.2016. The Committee decided to seek original NoC of these documents from the firm.
Import of Gold & Silver Dore					
190.	Khandwala Enterprises Pvt. Ltd., Ahmedabad 01/53/162/Misc/AM18/K-1/IC	17.4.2017	10 MT	340315.00	The Committee decided that the case may be examined on file.
191.	M/s Abans Jewels Pvt. Ltd., Mumbai 01/53/218/AM18/A-8/IC	11.5.17	10 MTs of Gold Dore Bars	247299.0	The Committee decided that the case may be examined on file.
192.	M/s M.D. Overseas Ltd., New Delhi 01/53/162/MISC/AM18/M-3/IC	15.5.17	30,000 KG of Raw Gold Dore Bars	823422.57	The Committee decided that the case may be examined on file.
193.	M/s Paraj Exim, Delhi 01/53/8/192/AM18/P-1/IC	04.5.17	5000 Kgs of Gold Dore Bar	150786.7	The Committee decided that the case may be examined on file.
194.	M/s Sunanda Polymers, New Delhi 01/53/8/190/AM18/S-6/IC	04.5.17	12,000 Kgs of Gold Dore Bars	3186511.8	The Committee decided that the case may be examined on file.
195.	M/s Augmont Enterprises Pvt. Ltd., Mumbai 01/53/8/141/AM18/A-6/IC	02.5.17	10000 Kgs of Gold Dore Bar	301573.5	The Committee decided that the case may be examined on file.
196.	M/s R.K. Jewels, Rohtak, Haryana 01/53/8/161/AM18/R-1/IC	03.5.17	2000000.00 GMS Gold Dore Bar	47175.9	The Committee decided that the case may be examined on file.
197.	M/s Kundan Care Products Ltd., Haridwar, U.K. 01/53/8/203/AM18/K-3/IC	08.5.17	50,000 kgs of Gold Dore Bars	1216729.2	The Committee decided that the case may be examined on file.
198.	M/s Zaveri & Co. Pvt. Ltd., Ahmedabad 01/53/8/200/AM18/Z-1/IC	05.5.17	10 MTs of Gold Dore Bars	251103.6	The Committee decided that the case may be examined on file.
199.	M/s R.G. Refineries Pvt. Ltd., Rudrapur, U.K. 01/53/162/MISC/AM18/R-3/IC	09.5.17	2000 Kgs of of Gold Dore Bars	530 Crore	The Committee decided that the case may be examined on file.
200.	M/s Altim Metals LLP New Delhi 01/53/8/201/AM18/A-7/IC	28.4.17	10 MTs of Gold Dore Bars	251798.9	The Committee decided that the case may be examined on file.
201.	M/s Auptag Refinery Pvt. Ltd.	15.5.17	1000 Kgs of Gold Dore	25122.8	The Committee decided

	, Mumbai 01/53/8/221/AM18/A-10/IC		Bars		that the case may be examined on file.
202.	M/s Diamond Forever International Mumbai 01/53/8/0068/AM18/D-3/IC	24.4.17	10MTs of Gold Dore Bars	273036.6	The Committee decided that the case may be examined on file.

5. The meeting ended with vote of thanks to the Chair. The next meeting will be held on 15.6.2017.

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